

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

ORIGINAL APPLICATION NO. 44 OF 2013
CUTTACK, THIS THE 1st DAY OF FEBRUARY, 2013

CORAM :

HON'BLE MR. A.K. PATNAIK, MEMBER(JUDL.)
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)

.....
Tapan Kumar Jena, aged about 46 years, S/o Late Pabitra Mohan Jena,
At/PO- Ambagadia, Via-Fakirpur, P.S: Anandpur, Dist-Keonjhar-
758202.

.....Applicant
Advocate for the ApplicantMr. D.K.Mohanty

VERSUS

Union of India represented through

1. Director General of Posts,
Govt. of India, Ministry of Communications,
Dept of Posts, Dak Bhawan,
Sansad Marg, New Delhi-110116.
2. Chief Post Master General,
Orissa Circle,
Bhubaneswar,
Dist-Khurda-751001.
3. The Postmaster General,
Sambalpur Region,
Sambalpur-768001.
4. Superintendent of Post Offices,
Keonjhar Division,
Keonjhar, 758001.

..... Respondents

Advocates for the Respondents S.Barik

O R D E R (ORAL)

MR. A.K.PATNAIK, MEMBER (JUDL.):

The applicant has filed this O.A. challenging the order of
rejection communicated in letter dated 16.11.2012 under Annexure-A/5

Aleek

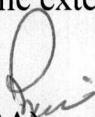
by Respondent No.4 and to direct the Respondents to provide him appointment on compassionate ground.

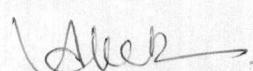
2. It is seen from the letter dated 16.11.2012 under Annexure-A/5 that the case of the applicant along with others was duly considered by the CRC but the same was rejected on the ground that the case of the applicant was not hard and deserving.

3. Ld. Counsel for the applicant submits that as per the DOPT O.M.No. 14014/19/2002-Estt.(D) dated 05.05.2003, the case of the applicant ought to have received consideration three times.

4. Having heard Ld. Counsel for the applicant, since the case of the applicant has been considered only once and per the DOPT O.M. No. 14014/19/2002-Estt.(D) dated 05.05.2003, the case for compassionate appointment requires consideration for three times, Respondents are directed to consider the applicant's case twice more and communicate the decision thereof in a well reasoned order to the applicant.

5. With the aforesaid observation and direction, the O.A. stands allowed to the extent indicated above at the stage of admission itself.


(R.C.MISRA)
MEMBER(ADMN.)


(A.K. PATNAIK)
MEMBER(JUDL.)

RK